

RATIFIED MINUTES

DIRECTORATE GENERAL OF FOREIGN TRADE (DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II MEETING NO. 11/81 HELD ON 15.06.2010.

The Meeting No. 11/81 of Norms Committee-II was held on 15.06.2010 for the licensing year 2010-2011 under the Chairmanship of Sh. V.K. Srivastava, Addl. Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorisations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2009-2014. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
1.	Sh. Gajraj Singh, Sr. D.O.	DHI
2.	Sh. S.K. Jain, DO	DIPP
3.	Sh. A.K.Mishra, Asst. Dir.	M/o Steel
4.	Sh. Shyam Sunder, DDG	DGFT
5.	Sh. Narendra Vashista	DGFT

1	Case No.:11/81-ALC2/2010	Party Name:COPRAL INSULATED CONDUCTORS PVT LTD	Meet No/Date:11/81- ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00046/AM11/	RLA File :04/24/040/00040/AM11/	Lic.No/Date:0410114089 28.05.2010	Defer Date:13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

2	Case No.:11/81-ALC2/2010	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00056/AM11/	RLA File :34/24/040/00001/AM11/	Lic.No/Date:3410027088 28.05.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

3	Case No.: 12/11/81-ALC2/2010	Party Name:ROTOMAG MOTORS AND CONTROLS P LTD	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00057/AM11/	RLA File :34/24/040/00003/AM11/	Lic.No/Date:3410027090 28.05.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

4	Case No.: 2/11/81-ALC2/2010	Party Name:CONTROL INFOTECH PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00047/AM11/	RLA File :07/24/040/00051/AM11/	Lic.No/Date:0710071914 31.05.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

5	Case No.: 3/11/81-ALC2/2010	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00048/AM11/	RLA File :06/24/040/00012/AM11/	Lic.No/Date:0610018095 31.05.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

6	Case No.: 4/11/81-ALC2/2010	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00049/AM11/	RLA File :13/24/040/00029/AM10/	Lic.No/Date:1310032271 31.05.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

7	Case No.:6/11/81-ALC2/2010	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00051/AM11/	RLA File :35/24/040/00045/AM10/	Lic.No/Date:3510030416 02.06.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

8	Case No.:8/11/81-ALC2/2010	Party Name:AUTO COMP INDIA PVT. LTD	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00053/AM11/	RLA File :31/24/040/00035/AM11/	Lic.No/Date:3110043464 02.06.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

9	Case No.:9/11/81-ALC2/2010	Party Name:DELTA POWER SOLUTIONS INDIA PVT.LTD.	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00054/AM11/	RLA File :25/24/040/00004/AM11/	Lic.No/Date:2510002878 02.06.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

10	Case No.:7/11/81-ALC2/2010	Party Name:DIANA METALS	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00052/AM11/	RLA File :04/24/040/00054/AM11/	Lic.No/Date:0410114241 03.06.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

11	Case No.:10/11/81-ALC2/2010	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:11/81-ALC2/2010	Status: Deferred
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			15.06.2010	
	HQ File :01/81/050/00055/AM11/	RLA File :35/24/040/00046/AM10/	Lic.No/Date:3510030450 03.06.2010	Defer Date: 13.07.2010
Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.				

12	Case No.:5/11/81-ALC2/2010	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00050/AM11/	RLA File :35/24/040/00048/AM10/	Lic.No/Date:3510030471 04.06.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

13	Case No.:13/11/81-ALC2/2010	Party Name:RUBY MICA COMPANY PRIVATE LIMITED,	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00058/AM11/	RLA File :02/24/040/00029/AM11/	Lic.No/Date:0210142969 04.06.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

14	Case No.:14/11/81-ALC2/2010	Party Name:S K M TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00059/AM11/	RLA File :09/24/040/00024/AM11/	Lic.No/Date:0910042253 07.06.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

15	Case No.:15/11/81-ALC2/2010	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00060/AM11/	RLA File :34/24/040/00004/AM11/	Lic.No/Date:3410027158	Defer Date:

		07.06.2010	13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.		

16	Case No.:16/11/81-ALC2/2010	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00061/AM11/	RLA File :35/24/040/00049/AM10/	Lic.No/Date:3510030492 07.06.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

17	Case No.:17/11/81-ALC2/2010	Party Name:TOPWORTH PIPES & TUBES PRIVATE LIMITED	Meet No/Date:11/81-ALC2/2010 15.06.2010	Status: Deferred
	HQ File :01/81/050/00062/AM11/	RLA File :03/95/040/00191/AM11/	Lic.No/Date:0310577992 08.06.2010	Defer Date: 13.07.2010
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 13.07.2010.			

PART – AR – FRESH.

CASE NO. AR-21	M/s Vijai Electricals Ltd., Hyderabad
Meeting No.11 /81	F.No.01/81/050/015/AM09/DES-II
Dated: 15.06.2010	Advance Licence No. 0910037711 dated 22.04.2009

RLA's F. No. 09/24/040/319/AM09

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. NC decided to defer the case and to re-list the case on 13.07.2010.

CASE NO. AR-22	M/s Vijai Electricals Ltd., Hyderabad
Meeting No. 11/81	F.No.01/81/050/360/AM09/DES-II
Dated: 15.06.2010	Advance Licence No. 0910035164 dated 28.08.2008
	RLA's F. No. 09/24/040/134/AM09

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. NC decided to defer the case and to re-list the case on 13.07.2010.

CASE NO. AR-23	M/s Vijai Electricals Ltd., Hyderabad
Meeting No. 11/81	F.No.01/81/050/361/AM09/DES-II
Dated:15.06.2010	Advance Licence No. 0910035165 dated 28.08.2008
	RLA's F. No. 0-9/24/040/132/AM09

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. NC decided to defer the case and to re-list the case on 13.07.2010.

CASE NO. AR- 24	M/s Vijai Electricals Ltd., Hyderabad
Meeting No.11/81	F.No.01/81/050/505/AM09/DES-II
Dated:15.06.2010	Advance Licence No. 0910035863 dated 06.11.2008
	RLA's F. No. 09/24/040/319/AM09

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. NC decided to defer the case and to re-list the case on 13.07.2010.

CASE NO. AR- 25	M/s Vijai Electricals Ltd., Hyderabad
Meeting No.11 /81	F.No.01/81/050/0794/AM09/DES-II
Dated: 15.06.2010	Advance Licence No. 0910037493 dated 25.03.2009
	RLA's F. No. 09/24/040/456/AM09

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. NC decided to defer the case and to re-list the case on 13.07.2010.

CASE NO. AR-26	M/s Sunland Metal Recycling Industries, Mumbai
Meeting No. 11 /81	F.No.01/81/162/863/AM'07/DES-II and F.No.01/81/162/862/AM'07/DES-II
Dated: 15.06 2010	Advance Licence No. 0310415753 dated 12.01.2007 and Advance Licence No. 0310415760 dated 12.01.2007.
	RLA's F.No.03/95/040/1149/AM07

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. NC decided to defer the case and to re-list the case on 13.07.2010.

PART – C – FRESH

CASE NO. C - 08	M/s Vedanta Aluminium Ltd., Jharsuguda.
Meeting No.11/81	F.No.01/81/162/008/AM'11/DES-II
Dated: 15.06.2010	

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. NC decided to defer the case and to re-list the case on 13.07.2010.

CASE NO. C - 09	M/s Vedanta Aluminium Ltd., Jharsuguda.
Meeting No. 11 /81	F.No.01/81/162/009/AM'11/DES-II
Dated: 15.06.2010	

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 10/81 held on 15.06.2010. NC decided to defer the case and to re-list the case on 13.07.2010.
